

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

(Fifteenth Lok Sabha)

TWENTY-EIGHTH REPORT

(Presented on 23.8.2012)

I, the Chairman of the Committee on Private Members' Bills and Resolutions, having been authorised by the Committee to present the Report on their behalf, present this Twenty-eighth Report.

2. The Committee met on 21 August, 2012 for classification and allocation of time for discussion of Bills under clauses (b) and (c) of Rule 294 (1) of the Rules of Procedure.

Classification and allocation of time to Bills

3. The Committee considered classification and allocation of time in respect of twenty-four Bills as shown in the Appendices.

4. After considering all aspects of the Bills, the Committee recommend that twelve Bills shown in Appendix-I be placed in category 'A'. The Committee further recommend that the remaining twelve Bills shown in Appendix-II be placed in category 'B'. The Committee also recommend allocation of time for each of the Bills as shown in column 5 of the Appendices I & II, respectively.

Recommendation

5. The Committee recommend that the classification and allocation of time to twenty-four Bills by the Committee, as shown in the Appendices, be agreed to by the House.

NEW DELHI;

21 August, 2012

30 Shrawana, 1934 (Saka)

KARIYA MUNDA,

*Chairman,
Committee on Private Members'
Bills and Resolutions.*

APPENDIX - I

(See para 5 of the Report)
(List of Bills placed in category 'A' and allocation of time)

Sl. No.	Title of the Bill and member-in-charge	Bill No.	Category recommended	Time recommended
1	2	3	4	5
1.	The Pre-conception and Pre-natal Diagnostic Techniques (Prohibition of Sex Selection) Amendment Bill, 2012 (<u>Amendment of section 2, etc.</u>) by Shri Baijayant Panda, M.P.	75 of 2012	A	2 hours
2.	The Tourism Promotion Corporation of India Bill, 2011 by Shri Nishikant Dubey, M.P.	86 of 2011	A	2 hours
3.	The National Minimum Pension (Guarantee) Bill, 2011 by Shri Nishikant Dubey, M.P.	87 of 2011	A	2 hours
4.	The Constitution (Amendment) Bill, 2011 (<u>Amendment of the Eighth Schedule</u>) by Dr. Ajay Kumar, M.P.	95 of 2011	A	2 hours
5.	The Health Insurance (For Persons Living Below Poverty Line) Bill, 2011 by Dr. Ajay Kumar, M.P.	111 of 2011	A	2 hours
6.	The Environment Protection (Amendment) Bill, 2011 (<u>Insertion of new Chapter IIIA</u>) by Shri A.T. Nana Patil, M.P.	118 of 2011	A	2 hours
7.	The Food Safety and Standards (Amendment) Bill, 2012 (<u>Insertion of new sections 59A and 59B</u>) by Dr. Mahendrasinh P. Chauhan, M.P.	49 of 2012	A	2 hours
8.	The Glorification of Alcoholic Beverages in Motion Pictures (Prohibition) Bill, 2012 by Dr. Mahendrasinh P. Chauhan, M.P.	65 of 2012	A	2 hours
9.	The Constitution (Scheduled Tribes) Order (Amendment) Bill, 2011 (<u>Amendment of the Schedule</u>) by Shri A.T. Nana Patil, M.P.	103 of 2011	A	2 hours
10.	The HIV/AIDS Bill, 2012 by Dr. Kirit Premjibhai Solanki, M.P.	72 of 2012	A	2 hours

1	2	3	4	5
11.	The Prohibition of Human Trafficking of Indian Citizens Abroad and Welfare of Overseas Indians Bill, 2012 by Shrimati Jayshreeben Patel, M.P.	68 of 2012	A	2 hours
12.	The Government of Union Territory of Andaman and Nicobar Islands Bill, 2012 by Shri Bishnu Pada Ray, M.P.	1 of 2012	A	2 hours

APPENDIX – II

(See para 5 of the Report)
(List of Bills placed in category 'B' and allocation of time)

Sl. No.	Title of the Bill and member-in-charge	Bill No.	Category recommended	Time recommended
1	2	3	4	5
1.	The Constitution (Amendment) Bill, 2011 (<u>Insertion of new Chapter VIA, etc.</u>) by Shri L. Rajagopal, M.P.	74 of 2011	B	2 hours
2.	The Land Acquisition (Amendment) Bill, 2011 (<u>Insertion of new section 44C</u>) by Shri L. Rajagopal, M.P.	51 of 2011	B	2 hours
3.	The National Assets (Protection) Bill, 2011 by Shri A.T. Nana Patil, M.P.	92 of 2011	B	2 hours
4.	The Ancient Monuments and Archaeological Sites and Remains (Amendment) Bill, 2011 (<u>Amendment of section 20A, etc.</u>) by Shri A.T. Nana Patil, M.P.	91 of 2011	B	2 hours
5.	The Consumer Protection (Amendment) Bill, 2012 (<u>Amendment of section 16</u>) by Shri L. Rajagopal, M.P.	2 of 2012	B	2 hours
6.	The Constitution (Amendment) Bill, 2012 (<u>Amendment of articles 85 and 100</u>) by Dr. Rajan Sushant, M.P.	13 of 2012	B	2 hours
7.	The Rural Labour Welfare Fund Bill, 2012 by Dr. Mahendrasinh P. Chauhan, M.P.	40 of 2012	B	2 hours
8.	The Constitution (Scheduled Castes) Order (Amendment) Bill, 2012 (<u>Amendment of the Schedule</u>) by Dr. Ajay Kumar, M.P.	36 of 2012	B	2 hours
9.	The National Highways (Amendment) Bill, 2012 (<u>Substitution of new section for section 5</u>) by Dr. Mahendrasinh P. Chauhan, M.P.	64 of 2012	B	2 hours

1	2	3	4	5
10.	The Petrol Pump Workers (Welfare) Bill, 2012 by Shri Adhir Ranjan Chowdhury, M.P.	67 of 2012	B	2 hours
11.	The Central Universities (Amendment) Bill, 2012 (<u>Amendment of section 3</u>) by Prof. (Dr.) Ranjan Prasad Yadav, M.P.	70 of 2012	B	2 hours
12.	The Lakshadweep Fishermen (Welfare) Bill, 2012 by Shri Hamdullah Sayeed, M.P.	73 of 2012	B	2 hours
